

FORM G (Reissued)
INVITATION FOR EXPRESSION OF INTEREST (EOI) FOR
M/S TUNG BUILDERS PRIVATE LIMITED
OPERATING IN THE BUSINESS OF PROVIDING CONSTRUCTION SERVICES
 At Vpo: Kahnawan Chownk Near Sita Ram Petrol Pump, Batala Road, Gurdaspur, Punjab-143521
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN/CIN/ LLP No.	M/S TUNG BUILDERS PRIVATE LIMITED CIN - U45209PB2014PTC039094 PAN - AAFCT2079L
2	Address of the registered office	VPO: Kahnawan Chownk Near Sita Ram Petrol Pump, Batala Road, Gurdaspur, Punjab -143521
3	URL of website	http://tungbuilders.ibc2016.net/
4	Details of the place where the majority of fixed assets are located	No fixed assets are located at the registered office or any other place.
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	As per Balance Sheet as on 31st March 2024 Revenue from operation is 24.74 Lakhs. Further details can be sought by prospective resolution applicants via a mail by raising request at email: tbpl.cirp@gmail.com
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	31.03.2024 Details can be sought by prospective resolution applicants via a mail by raising request at email: tbpl.cirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by prospective resolution applicants via a mail by raising request at email: tbpl.cirp@gmail.com
10	Revised last date for receipt of expression of interest	24.09.2025
11	Revised date of issue of provisional list of prospective resolution applicants	04.10.2025
12	Revised last date for submission of objections to provisional list	09.10.2025
13	Revised date of issue of final list of prospective resolution applicants	19.10.2025
14	Revised date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	24.10.2025
15	Revised last date for submission of resolution plans	23.11.2025
16	Process email id to submit Expression of Interest	tbpl.cirp@gmail.com
17	Details of the corporate debtor's registration status as MSME	UDAM: - PB08B0004470

Sandeep Kumar Chitkara
Resolution Professional
TUNG BUILDERS PRIVATE LIMITED
IBBI Reg. No. IBBI/IPA-001/IP/P-01976/2020-21/13084
AFA: AA1/13084/02/300625/107127
IBBI Registered Address: Flat no 6, First Floor, Prem Vihar Flats,
 Shaheed Bhagat Singh Nagar, Keys Hotel, Ludhiana, Punjab- 141013
Communication Address: Mavent Restructuring Services LLP
 S-376, Panchsheel Park, New Delhi-110017
Date: 08.09.2025 **Email:** tbpl.cirp@gmail.com , sandchit9@gmail.com
Place: Ludhiana **Contact No. +91-79886 49622**

Jewels for relief, *gudris* for warmth: Mewat's women redefine charity

Part with lifelong savings, ornaments and pensions to stand with flood-hit victims of neighbouring Punjab



A woman shows *gudri* woven by her for donation. TRIBUNE PHOTO

SUMEDHA SHARMA
TRIBUNE NEWS SERVICE

GURUGRAM, SEPTEMBER 7 Rahimi (75) of Tilakpuri village in Nuh had saved her silver bangle to gift away at some poor girl's wedding. Instead, she unclasps it from her wrist and hands it to volunteers gathering relief for flood-hit Punjab.

"I wanted to donate it to some poor girl's wedding before I died, but I think it's our own people in Punjab who need it more. It's not much, but all I have. We have faced the 1996 floods and know what it means. Landlords were turned paupers, scraping food for chil-

dren," she says, her voice trembling with both memory and resolve.

Rahimi is not alone. Across the Mewat region — stretching over Gurugram, Faridabad and Nuh — elderly Meo women are quietly setting an example of compassion and sacrifice. In Nunehra village of Sohna block, septuagenarians and octogenarians have donated nearly 2 kg of silver and 20 grams of gold, worth about Rs 5 lakh, for Punjab's relief.

"It's our tradition," explains Aasmina of Nunehra village. "Along with passing ornaments

to daughters and daughters-in-law, women also give them away for charity in old age. Having faced floods ourselves, we felt nothing could be nobler. Some younger women even donated their Mehar amount. Others are giving utensils and food."

Mewat — better known in headlines for cattle smuggling, cybercrime or the recent communal riots — is one of North India's most backward and impoverished districts. Ironically, it too is reeling under heavy waterlogging. Yet, as Punjab struggles, the people of Mewat are

doing everything they can. So far, over 250 truckloads of relief material have been dispatched and what stands out is the contribution of its women.

Not all contributions are ornaments. Some women are donating their old-age pensions; others are offering what their hands can produce. Seventy-two-year-old Meheram from Tilakpuri speaks with quiet pride: "Money doesn't cover your child when he shivers after the water recedes. Biscuits cannot satisfy hunger. I have no money or ornaments, but I weave the best *gudris* in

my area. I made four and sent them."

Handwoven 'gudris' — sturdy oversheets — are being stitched, while women also prepare roti, flatbreads that stay edible for over a week. Mosques have been announcing the aid drive for the past five days and villagers — young and old, men and women — have been walking in with whatever they can spare.

"Mewat has always risen to the cause; this is not the first time. Meos may not have much, but we share what we have. We are bound to Punjab with just one religion —

Kisaniyat. We know what each farmer is going through. Today we do our bit, tomorrow we know our farmer brothers will stand by us," say coordinators Umar Parla and Zafar Aslam.

Even officials acknowledge the extraordinary spirit. "The spirit of people has bowled us over. The youth are coordinating relief efforts and everyone — from men to women — is doing their best. We are ensuring collection and transportation of relief material does not face any hindrance," says Nuh Deputy Commissioner Akhil Pilani.

Fourth child dies of diarrhoea in Panipat within a week

MUKESH TANDON
TRIBUNE NEWS SERVICE

PANIPAT, SEPTEMBER 7 A two-year-old boy from Desraj Colony died of suspected diarrhoea at the Civil Hospital here on Sunday morning, becoming the fourth child to succumb to the disease in Panipat within a week.

The deceased, identified as Tarun, was the son of Rajesh Kumar. According to Rajesh, his wife had been admitted to the civil hospital with diarrhoea four days ago. "My son used to stay with her in the hospital and often drank water from the cooler there. She was discharged on Saturday evening, but Tarun fell ill with loose motions and vomiting. I brought him to the civil hospital around 6 am on Sunday, but he died before doctors could admit him," Rajesh said.

At least three more children are currently battling severe diarrhoea in the hospital's emergency ward.

Dr Sukhdeep Kaur, incharge of the emergency ward, said a team of medical officers was treating the patients. "We are providing

round-the-clock treatment to children admitted with severe dehydration and diarrhoea," she said.

Hospital sources confirmed that diarrhoea cases have surged in the district. "On average, 25-30 diarrhoea patients are being registered daily in the civil hospital OPD, while several more are reaching private hospitals," a source said.

District Health Officer Dr Rinku Sangwan, who took charge just three days ago, confirmed Tarun's death. "The family refused a post-mortem, but the child's medical history points to diarrhoea. A detailed inquiry will be conducted on Monday," he said.

Dr Sangwan revealed that after earlier deaths, 11 water samples were collected from affected areas. "Five of them failed quality tests. We have written to the Public Health Department to repair leakages in potable water pipelines," he added.

Chief Medical Officer (CMO) Dr Vijay Malik, however, maintained there was no outbreak in any pocket.

Ghaggar over danger mark, 6,360 acres in 39 villages submerged in Kaithal

PARVEEN ARORA
TRIBUNE NEWS SERVICE

KARNAL, SEPTEMBER 7 The Ghaggar continued to flow above the danger mark on Sunday, swelling to 24.3 feet against the danger level of 23 feet near Tatiana village, with a heavy discharge of 52,714 cusecs. The rising floodwaters have submerged around 6,360 acres of agricultural land in 39 villages, leaving paddy and other crops partially and fully under water in several villages.

The river has also overflowed in parts of Paprala and Bhusla and entered adjoining fields. Farmers have expressed concern over the losses. "This is the peak time for paddy, and with our fields under water, the entire season's hard work may go waste," said Anil, a farmer. Another farmer Sahab Singh said, "Even if the water recedes soon, the damage to crops is beyond recovery."

The authorities, however, remain on high alert. Guhla SDM Parmesh Singh visited the affected villages to review the situation. He assured residents that coordinated efforts were underway to manage the flood threat.



Banks of the Ghaggar being strengthened by volunteers at Rattakhera village. TRIBUNE PHOTO

EDUCATIONAL INSTITUTES CLOSED FOR 2 DAYS

In view of the rising water level of the Ghaggar, Deputy Commissioner, Kaithal, Preeti has ordered that all schools, colleges, ITIs, anganwari centres and stadiums in Guhla sub-division will remain closed for two days — September 8 and 9.

Deputy Commissioner, Kaithal, Preeti and Superintendent of Police (SP) Astha Modi also visited various villages on Satur-

day to assess the situation. They also interacted with people and assured all kind of help to them. "People should not pan-

ic. The levels of the Ghaggar, Tangri and Markanda rivers in Ambala district have started receding, and we are hopeful the situation in Kaithal will also improve soon," said the SDM.

Meanwhile, district administration teams and engineers continue to monitor vulnerable points along the embankments. Relief measures are being undertaken as officials brace for further developments.

Officials and employees of various departments are working to address farmers' and residents' concerns while ensuring the availability of essential services.

The SDM clarified that floodwaters had not entered any residential areas so far. At present, nearly 6,360 acres of agricultural land across 39 villages are submerged. "E-kshatipurti portal for compensation is likely to be opened soon for affected farmers. The Revenue Department has identified vulnerable kutchha houses at risk of collapse due to heavy rain and rising water, and residents are being shifted to safer locations. The Irrigation Department, supported by

heavy machinery and labourers, is strengthening embankments and repairing weak portions of the Hansi-Butana canal. Night patrollings are being conducted, and blocked culverts are being cleared to facilitate water drainage," said the SDM.

The Public Health Department has set up four control rooms at Rattakhera Kadam, Rattakhera Lukman, Tatiana and Baupur, while water tankers are supplying clean drinking water. Damaged pipelines are being repaired, and water samples are being tested to prevent water-borne diseases. Health teams are distributing chlorine tablets, ORS packets and running OPDs. The Electricity Department has secured power stations, made alternative arrangements and linked Bhusla, Paprala and Daba to ensure uninterrupted supply. The Animal Husbandry Department has deployed mobile veterinary vans in villages.

SDM Singh has appealed to the public not to believe in rumours or circulate old videos on social media. He urged the people to follow official advisories.

Jind youth shot dead in US after altercation

TRIBUNE NEWS SERVICE

HISAR, SEPTEMBER 7

In a tragic incident, a 26-year-old youth from Barah Kalan village in Jind district was shot dead in California, by a local resident following an altercation.

According to his family, Kapil, son of Ishwar, had gone to the US nearly three years ago through the donkey route after paying around Rs 45 lakh. He reportedly entered the US in 2022 after crossing Panama's jungles and scaling the Mexico border wall. He was later detained by authorities but released after due process. Kapil had since been working as a security guard.

The incident occurred when Kapil objected to a man urinating outside the premises where he was on duty. Village sarpanch Suresh Kumar Gautam said, "Kapil stopped a native from urinating outside the premises which led to an argument and the man shot him. He died on the spot."

The family was informed about the incident by a relative already settled in the US. The sarpanch added that villagers would meet the Jind DC tomorrow to demand that Kapil's body be brought back to India.

Flood-hit villagers in Hisar demand immediate steps to drain out water

TRIBUNE NEWS SERVICE

HISAR, SEPTEMBER 7

Chief Minister Nayab Singh Saini toured several flood-affected areas in Hisar district today. The affected people complained to him about the excessive water which had caused extensive damage and called for immediate measures to drain it out.

The CM interacted with the villagers when he reached flood-affected Bithmara village to take stock of the situation. He later went to Hansi region, where several villages were facing flood-like situation.

Meanwhile, waterlogging has been reported on the Hisar-Rajgarh National Highway, which disrupted the traffic on the highway. The water from Gangwa village has reached the road, flooding the houses and forcing residents to vacate their homes.

Thousands of acres of crops have been submerged and several houses have got inundated due to excessive flow of water in the habitation areas.



CM Nayab Singh Saini meets people during his visit to Hisar district on Sunday. TRIBUNE PHOTO

Besides the excessive rain, a number of breaches in the canals and drains have aggravated the flood situation in the district. There is about three to four feet water in the fields in about 20 villages and in some areas houses had also got damaged. The state government has opened the e-Kshatipurti portal for farmers to report the losses for compensation.

Severe waterlogging has been reported in Gurana,

Litani, Badhawar, Sulkhani, Ghiray, Mirzapur, Arya Nagar, Shahpur, Patan-Tokas, Banbhori, Chainot and Bhatla. Another minor channel — Rana Minor canal — breached at two points near the airport. The residents of Rajli village, who have been suffering from waterlogging for over a week, met Chief Minister led by sarpanch Sunita Devi, stating that 800 houses had been flooded due to heavy flow of water

in the village. The villagers urged the Chief Minister to direct the administration to install pipes under the adjoining roads and the railway line to ensure permanent drainage arrangements.

Meanwhile, schools in several parts of Hisar district will remain closed for students on September 8 and 9 due to heavy rainfall and waterlogging of school premises. The teachers have been directed to take online classes.

CM vows permanent solution to Naggal waterlogging woes

TRIBUNE NEWS SERVICE

AMBALA, SEPTEMBER 7

Chief Minister Nayab Singh Saini on Sunday visited the flood-hit Naggal area of Ambala City Assembly constituency and assured farmers of a permanent solution to recurring waterlogging in the region. Accompanied by former Ambala City MLA Aseem Goel and BJP district chief Mandeep Rana, the CM was briefed by Deputy Commissioner Ajay Singh Tomer on the extent of crop losses and ongoing relief measures.

Farmers, while interacting with the CM, said: "We face losses due to waterlogging every year and the government should find a permanent solution to protect the villages and farmers from losses."

Goel explained that incessant rains and overflow from the Tangri had swollen the Naggal drain, affecting nearly 40 villages and submerging around 28,000 acres under Ambala City tehsil. He suggested that "if a siphon is constructed here, the problem of waterlogging in this area will be eliminated to a great extent."

Responding to the demand, CM Saini directed the Deputy Commissioner to prepare a detailed action plan. He said a framework for drain construction should also be prepared so that "a permanent solution to the water drainage can be found and such a situation does not arise in future."

During his visit, Saini also met Bhartiya Kisan Union (Shaheed Bhagat Singh) leader Jai Singh Jalbhara and other farmers to take stock of their damaged crops. He instructed irrigation officials to operate motors near Addu Majra for quicker drainage. Superintending Engineer of the Irrigation Department informed the CM that motors were already being deployed and water levels would recede once the Tangri subsides.

Later, the CM stopped at Segti village near Jansui Head to interact with more affected farmers. He urged cultivators to register their losses on the government's e-kshatipurti portal, assuring them that "appropriate compensation will be provided as per the rules."

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Sandeep Kumar Chitkara Resolution Professional TUNG BUILDERS PRIVATE LIMITED IBBI Reg. No. IBBI/PA-001/IP/P-01978/2020-21/13084 AFA: AA11/13084/02/300625/107127 IBBI Registered Address: Flat no 6, First Floor, Prem Vihar Flats, Shaheed Bhagat Singh Nagar, Keys Hotel, Ludhiana, Punjab- 141013 Communication Address: Mavent Restructuring Services LLP S-376, Panchsheel Park, New Delhi-110017 Email: tbpl.cirp@gmail.com , sandchitk@gmail.com Date: 08.09.2025 Place: Ludhiana Contact No. +91-79886 49622	